

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (DB) No. 209 of 2020

Sunil Kumar Sao
@ Sunil Kumar Sah Appellant
Versus
The State of Jharkhand. Respondent

CORAM : HON'BLE MR. JUSTICE H. C. MISHRA
HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Anurag Kashyap, Advocate
For the State : Mr. P.K. Choudhary, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

4/ 24.06.2020 This appeal will be heard. Admit.
Issue Notice.
Call for the scanned copy of the Lower Court Record.
Prayer for bail of the appellant shall be considered after receipt of
the Lower Court Record.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)